



FSDA crackdown on coloured food items continues

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E-paper

In order to tighten noose around the sweet shops using prohibited colour in food items, the Food Safety and Drugs Administration (FSDA) authorities seized atleast 18 suspected samples of food items, destroyed 20kg of ladoos and 10kg of masala mix in the ongoing five-day-long drive.

“We have taken 18 samples of food items from various sweet shops in four days, starting December 4. Four teams - three in tehsils and one in the city have been formed - to make the drive a success,” said Archana Dheeran, designated officer, FSDA, Meerut unit.

While routine raids at sweet shops are being conducted, but the five-day-long drive focuses on the use of prohibited colour in food items.

“Our main focus is on sweets, chips and toffees that use colour mainly to attract children. The prohibited colour can cause health problems and some are even cancerous if consumed in large quantities,” said Dheeran.

The samples taken so far include one sample each of kachri (open), kachri (packed) from Meerut Namkeen (Shastri Nagar) and Maruti Traders respectively, one sample each of Kurkure Namkeen snacks, Golmol Puff, fruit jelly from Romil Kirana Store, Chaudhary Traders and a store from Nityaandpur village. “Other collected samples one sample each of Double Eight Puff chips, Sugar Wild toffee and Honey Ghadi Patta toffee – all from different stores from Sardhana, among many others,” said Dheeran.